

**FINAL SUBMISSION BY APPLICANT MANOJ KUMAR KAUSHAL
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL BENCH,
NEW DELHI ORIGINAL APPLICATION NO. 646/2023**

IN THE MATTER OF:

...APPLICANT

MANOJ KUMAR KAUSHAL

VERSUS

STATE OF HIMACHAL PRADESH & OTHERS

...RESPONDENT(s)

1) As Per acceptance by respondent No- 1 to 3 on Page no. 156 that total area measured 60-29-20 Hectare acquired for the project the industrial area developed only over 29-40-86 hectare, while the perfect width standing on rest of the area has been left untouched. It is therefore evident that industrial area developed over 48.77% of Land.

Therefore, it is request to save remaining 51.33 of forest undeveloped land, and passed the order to Respondent 1. to 3 for transferring land to forest Department for the betterment of environment and humanity. (Photo enclosed).



2) There are lot of Orange category industries and two red category industries in this green field Industry area. One biomedical waste plant in running without any rules and resolution in this green field industry area. Most of Industries of this area flew their waste water to open side and this waste water continue mix in the Swan River which is very dangerous to the heath of public as well as wild animals. (Photo enclosed).



सेवा में,
 प्रमुख निष्पन्न बोर्ड
 उना हि.प्र.

विषय :- औद्योगिक क्षेत्र पड़ोस को अधिकतर
 औद्योगिक यूनिट को प्रदूषित पानी स्वच्छ
 नालों व खड्डों में छोड़ने से निस्कृ शिवालय पत्र।
 श्रीमान जी - निवेदन यह है कि हम गांव व शकलता
 पड़ोस, अतक-इसपुर जिला उना हि.प्र. के रानी
 निकली है। पड़ोस-गांव व औद्योगिक क्षेत्र है
 और इस औद्योगिक क्षेत्र की अधिकतर औद्योगिक
 यूनिट को गन्दे पानी निकल रहा है जो कि
 गांव की रानी व खड्डों व नालों से रानी
 लोगों के लिए सुरक्षित का काम बना हुआ है।
 इस क्षेत्र में मुख्य और सबरी-मटर का
 वीमारिया का खतरा बना हुआ है। इस सब-
 गन्दे पानी से ग्राम का अजाऊपन कम
 हो रहा है।

अतः आपसे निवेदन है कि इन अधिकतर
 यूनिट से निकलने वाले प्रदूषित पानी का
 निरीक्षण किया जाए और इनके निस्कृ काम करी
 की जाए। आपका बहुत धन्यवाद होगा।

Pardhan
 Gulwinder Thakur
 Gram Panchayat, Pandoga
 Teh. Block Horni (H.P.)

Charan Singh
 Lulcrat
 Suresh Kumar
 गांव ताली
 साम-पड़ोस पड़ोस
 उना हि.प्र.

Satinder
 Surjeetkaur
 26/01/2026

So, therefore requested to pass order for CETP which was also proposed by Respondent No. 1
 It will reduced the problem of waste water management.

3) Two Red category industry one Ian mecklod distilleries and another Environ Engineers are
 running without any rule and regulation. No any CSR fund regularizes to local schools and no
 rule followed for Green belt area.

So, therefore requested to close both of red category industries from this green field industry area.

Manoj

Date:- 30.01.2026

Manoj Kumar Kaushal
 Applicant